2010/17 Board

NATIONAL COMPANY LAW TRIBUNAL

I & B CODE MUMBAI BENCH, MUMBAI

Not on Board

C.P No. 292/(MAH)/2017

MA No.501/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017

NAME OF THE PARTIES:

Edelweiss Asset Reconstruction Company

v/s

Bharti Defence and Infrastructure Ltd

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME

DESIGNATION

SIGNATURE

ORDER

MA 501/2017 in CP No.292 I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 20.10.2017.

sd/-V. NALLASENAPATHY

Member (Technical)

Sd/-

B. S. V. PRAKASH KUMAR Member (Judicial)